

financial institutions (IDBI, IFCI, years, as reported by them are as ICICI & IRBI) during the last three follows :

Name of the Institution	Year	No of units	(Rs. in lakhs)
			Amounts overdue
IDBI	1987-88	22	817 15
	1988-89	23	1,635 10
	1989-90	15	1,606 12
IFCI	1987-88	19	859.67
	1988-89	15	530 41
	1989-90	14	709 84
ICICI	1987-88	32	769 00
	1988-89	28	770 00
	1989-90	40	1,098 00
IRBI	1987-88	6	154 22
	1988-89	5	238.93
	1989-90	9	333 36

New National Highways

[Translation]

Export of Cotton and Textiles

436. SHRI GOVINDRAO NIKAM: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to declare any new National Highways ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) The question of declaring new National Highways would be considered only after the 8th Five Year Plan is finalised.

437. SHRI GOVINDRAO NIKAM: Will the Minister of TEXTILES be pleased to state :

(a) the value of cotton and textiles exported during the last three years ;

(b) whether the Government propose to give priority to textiles over cotton for export with a view to promote textile industry ;

(c) if so, the details thereof ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) The details of export of cotton and cotton textiles during 1988-89 to 1990-91 are as follows :—

Year	Value (Rs. in crores)	
	Export of cotton	Export of cotton textiles
1988-89	72.14	1,341
1989-90	610.52	1,825
1990-91	554.98	2,461
	(as on 1-7-91)	

(b) to (d) Government's endeavour is always to promote exports of value added products. Therefore, quotas for export of cotton are released by Government after fully catering to the requirements of the domestic textile industry, including handloom and powerloom sectors to encourage them to export value added items.

[English]

Steamer Services Between Bombay and Ratnagiri

438 SHRI GOVINDRAO NIKAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have any proposal to strengthen the steamer services between Bombay and Ratnagiri;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) The Government have permitted M/s Satva Giri Shipping Company to acquire two High Speed Catamarans. Reeflink-II and Capricorn Reef-Seeker, for playing on the Bombay-Ratnagiri-Panaji route. This Shipping Company has since deposited initial payments to the seller in respect of Reeflink-II while the sanction for acquisition of Reef-seeker is valid upto 14-8-1991. The Government have also permitted

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M/s Link-on-Sea-Link to acquire a Catamaran to ply on Bombay-Goa route and this sanction is valid upto 31-10-1991.

(c) Does not arise.

National Highway No. 17

439. SHRI GOVINDRAO NIKAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to develop and widen the National Highway No. 17 (Panvel to Goa);

(b) if so, the details thereof;

(c) whether the allocation made during the last three years for this National Highway was very low in comparison to other National Highways, and

(d) if so, whether the Government propose to increase the amount of allocation for this National Highway during the current Financial year

THE MINISTER OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) Development including widening of 80 km. length of the National Highway No. 17 at a cost of Rs. 27.95 crores has been proposed in the Annual Plan for sanction during 1991-92.

(c) and (d) The allocation is not made separately for each highway. The allocation is made State-wise.